

15918

141

DECLARATION OF ASSETS & LIABILITIES BY 141. CHERIA BARIYARPUR
MEMBER OF BIHAR VIDHAN SABHA
INUMERI MANTU VERMA son of SRI CHANDRASHEKHAR VERMA age- 51 Vill- PO. ARJUN
TOL. --- Distt- BEGUSARAI (Bihar) give hereinbelow the details of the assets (immovable, movable, bank balance, etc) of my self & my wife.
 Inherited ancestral agricultural, non & agricultural land, residential building at ARJUN TOL. ---
CHERIA BARIYARPUR are also given below.

A Details of Immovable assets as on 20-12-2013

S. No.	DESCRIPTION	SELF	WIFE / SPOUSE	Dependent
(i)	Cash	80000-	45000-	NIL
(ii)	Deposits in Banks, Financial institutions & Non-banking Financial Companies.	NIL	NIL	NIL
	SBI Vidhan Sabha, -----	NIL	Uco BANK	NIL
	SBI Vidhan Sabha, Patna	300000-	CHERIA BARIYARPUR	NIL
	M.B. Gramin Bank, Cheria bariyarpur	50000-	35522-	NIL
	State Bank Of India, --- B. K. Karampur	125000-	98562-	NIL
	Bonds debentures & Shares in Companies, Mutual Fund	NIL		
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP	NIL	NIL	NIL
	SBI Life	NIL	NIL	NIL
	LIC	NIL	NIL	NIL
	Lic Bajaj alinze	NIL	NIL	NIL
(iv)	Moter Vehicles	SCORPIO / 2011 GR01PC 3912 10,00,000-	H.H.M.C Sep. BRGD 2780/2009 40000-	NIL
(v)	Jewellery (Details of Weight & Value)	400 Gram Gold 1200000- 1800 Gram Silver 1250000-	30 Gram Gold 90000- 200 Gram Silver 12000-	NIL
(vi)	Revolver	NIL	NIL	NIL
	Rifle			
(vii)	Other Assets, such as values of claims/interest	04 Cow 100000-	02 Cow 60000-	NIL

PATNA

Dilip Sharma
20/12/2013

Civil Court, Begusarai
Enrollment No.- 5866796
BIHAR STATE BAR COUNCIL, PATNA

NOTARY
BEGUSARAI (BIHAR)



Sign.

कमारी मंजुवती

B. Details of Immovable assets as on 20.12-2013

S.No.	DESCRIPTION	SELF	WIFE / SPOUSE	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	Vill. - Alauli Dist. Khagria OB-07K-OD 10,00,000 -	Muzza - Sripur Bishmurtur Sripur Kachibog Cherria bariyarpur 19B-4K-OD 14,00,000 -	NIL
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	NIL	Vill. - Arandpur Bagha Begusai OB-2K-16D 10,00,000 -	NIL
(iii)	Buildings (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	NIL	NIL	NIL
(iv)	House/Apartments etc. Location: <u>Arjun Tal.</u> <u>Cherria bariyarpur</u> Survey number(s) <u>Begusai</u> Extent (Total measurement) <u>OB-3K-OD</u> Current market value <u>12,00,000 -</u>	NIL	<u>OB-3K-OD</u> 12,00,000 -	NIL
(v)	Others	NIL	NIL	NIL

PATNA

Dilip Kumar Sharma
20/12/13

Enrollment No. - 5866796
BIHAR STATE BAR COUNCIL, PATNA

[Signature]
NOTARY
BEGUSARAI (BIHAR)



Sign.

[Signature]
[Signature]

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues: as on dated 20.12.2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	400 000 -	50 000 -
(ii)	Loans from financial institutions	NIL	NIL
(iii)	Government dues:-	NIL	NIL
(a)	Bihar Vidhan Sabha	NIL	NIL
(b)	Telephone Office, Patna	NIL	NIL
	Others	NIL	NIL
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which income Tax Return filed. Give also Permanent Account Number (PAN))	AMSPV4582E	AHDPV772IK
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NIL	NIL
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL
(iv)	Property Tax	NIL	NIL

PATNA

Identify the Department/Sureties/Witness who have Signed/LT/L/RTI/before me

20/12/2013
ADVOCATE
 Enrollment No. - 5866796
 BIHAR STATE BAR COUNCIL, PATNA

NOTARY

BECHARAI (SILAR)
 Authorized u/s 247 (1) (C) of Cr. P. C.
 & (1)(a) of the Indian Act and
 u/s 139 (a) of Cr. P. C. 1508
 Affidavit No. 15918 Date 20 DEC 2013

Sign.

श्रीमती मंजु वर्मा